

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

**Item No. 04  
CP No. (IB)- 37/9/JPR/2024  
Under Section 9 of IBC, 2016**

**In the matter of:**

**Shiv Edibles Ltd.**

**... Operational Creditor**

**Versus**

**M/s Lokesh Oil Mill Pvt. Ltd.**

**... Corporate Debtor**

In pursuant to order dated 19.06.2024 issued by the Registrar with the approval of the Hon'ble President, NCLT (PB) that there will be no sitting of the NCLT, Jaipur Bench on 26.07.2024.

Therefore, the matter is reposted to 03.09.2024.

  
**(Prabhu Dayal Sewda)**  
**Court Officer**

July 26, 2024